

of diesel engines by M/s Bharat Earth Movers Ltd. is under consideration of the Government.

(b) to (d). Government is yet to approve the project, and details will finalised when the investment decision is taken.

Offer of shares of Public Sector Units to General Public

3275. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have taken a decision regarding the proposal to offer shares of the public sector units to the general public;

(b) if so, the exact decision in this regard and the likely date from which it would be implemented;

(c) if not, the likely date by which a decision would be taken; and

(d) the estimated finance which is expected to be raised through such mobilisation?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHAVI): (a) No, Sir.

(b) to (d) Does not arise.

Medi-Claim Scheme

3276. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether the General Insurance Corporation has decided to launch medi-claim scheme; and

(b) if so, the main outlines of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). A Medical Insurance Scheme known as 'Medi-claim' for individuals has already been introduced in the country w.e.f. 3rd November, 1986 and is being marketed by all four subsidiaries of General Insurance Corporation of India viz. National Insurance Co. Ltd., Calcutta, New India Assurance Co. Ltd., Bombay, Oriental Insurance Co. Ltd., New Delhi and United India Insurance Co. Ltd., Madras. The Scheme provides hospitalisation and domiciliary hospitalisation cover ranging from Rs. 13,600/- to Rs. 94,000/- combined with personal accident cover ranging from Rs. 75,000/- to Rs. 1,50,000/- per person at a premium of Rs. 350/- to Rs. 1500/-. The cover, excluding Personal Accidents, can be had for a premium of Rs. 200/- to Rs. 1300/- per person for various categories.

The Scheme is available for the age group of 5 years to 70 years for both males and females. The scheme reimburses on a 100% basis the cost of hospitalisation treatment and domiciliary hospitalisation treatment, taken in India only, for illness/injury, but purely domiciliary treatments are excluded. Additional limits of benefits for certain major surgeries and major diseases such as Renal diseases, heart surgery, kidney transplantation, Malignancy, etc. are covered under some of the categories of the Scheme. A tax benefit under Sec. 80D of the Income Tax (Amendment) Act, 1986 on the premium payable upto Rs. 3000/- is also available under the Scheme.

Monitoring of Sick Industrial Units by RBI

3277. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be